

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 654/GT/2025

Subject : Petition for revision of tariff of Farakka Super Thermal Power Station Stage-I&II (1600 MW), for the period 2019-24, after the truing up exercise.

Petition No. 653/GT/2025

Subject : Petition for approval of tariff of Farakka Super Thermal Power Station Stage-I&II (1600 MW), for the period from 2024-29.

Petitioner : NTPC Limited

Respondent(s) : UPPCL and 14 Others

Date of hearing : **30.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Ms. Adya Jha, Advocate, BSPHCL
Ms. Satya Jha, Advocate, BSPHCL
Shri Raj Kumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Ms. Anusha Nagarajan, Advocate, TNPDC
Shri Rahul Ranjan, Advocate, TNPDC
Ms. Bhargavi Kannan, Advocate, BRPL & BYPL
Ms. Kavya Sarin, Advocate, BRPL & BYPL
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms. Kanishka Rawat, Advocate, TPDDL
Ms. Kashish Singh, Advocate, TPDDL

Record of Proceedings

The matter was called out for hearing in hybrid mode.

2. At the outset, the learned counsel for the Petitioner submitted that the pleadings in the matter are complete, and prayed that the order in the matter be reserved.
3. The learned counsel for the Respondents sought liberty to file their replies in the matter.



4. The Commission, after hearing the parties, directed the Petitioner to place on record the additional information sought vide the ROP for the hearing dated 27.4.2026, on or before **24.8.2026**, after serving a copy to the Respondents. The Respondents are permitted to file their respective replies on or before **7.9.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **14.9.2026**.

5. The Petitions shall be listed for hearing on **24.9.2026**.

By order of the Commission

Sd/-
(T. D. Pant)
Joint Chief (Law)

